

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1255 OF 2002

ALO DAS

Appellant (s)

VERSUS

U.O.I. & ANR.

Respondent(s)

WITH

APPEAL(CRL)	NO.	1256	of	2002
APPEAL(CRL)	NO.	1257	of	2002
APPEAL(CRL)	NO.	1258	of	2002
APPEAL(CRL)	NO.	1259	of	2002

Date: 01/06/2007 These Appeals were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE D.K. JAIN
(VACATION BENCH)

For Appellant(s) Ms. Mridula Ray Bharadwaj,Adv. (N.P.)

For Respondent(s) Mr. Tara Chandra Sharma,Adv.

Ms. Sushma Suri ,Adv (N.P.)

UPON hearing counsel the Court made the following
ORDER

List next week.

(R.K. DHAWAN)
COURT MASTER

(VIJAY AGGARWAL)
COURT MASTER